GOVERNMENT OF JAMMU & KASHMIR HEALTH AND MEDICAL EDUCATION DEPARTMENT CIVIL SECRETARIAT, J&K

Notification Jammu, the 24 Th February, 2025

SO 49 :- In exercise of powers conferred under sub-Rule (14) of Rule 170 of the Drugs and Cosmetics Rules, 1945, the Government of Jammu & Kashmir hereby notifies the following Medical Officers of the Department of AYUSH, J&K for the purpose of said rule within their respective jurisdiction as shown against each:-

S.No	Name of the Officer	Designation	District
1	Dr Asif Ali Kundagar	Medical Officer	Ganderbal
2	Dr Shabir Ahmad Parray	Medical Officer	Kupwara
3	Dr Muzaffer Ahmad Wani	Medical Officer	Baramulla
4	Dr Zameer Khala	Medical Officer	Anantnag
5	Dr Fayaz Ahmad Ganie	Medical Officer	Budgam
6	Dr Mohammad Jamal	Medical Officer	Srinagar
7	Dr Irfan Ahmad Banday	Medical Officer	Bandipora
8	Dr Iqbal Kar	Medical Officer	Pulwama
9	Dr Shabir Ahmad	Medical Officer	Kulgam
10	Dr Manzoor Ahmad Mir	Medical Officer	Shopian
11	Dr Pawan Sharma	Medical Officer	Jammu
12	Dr Junaid	Medical Officer	Kishtwar
13	Dr Deepak Sharma	Medical Officer	Kathua
14	Dr Masood Iqbal	Medical Officer	Ramban
15	Dr Shameem Choudary	Medical Officer	Reasi
16	Dr Nikhil Mahajan	Medical Officer	Samba
17	Dr Raj Kumar Bajaj	Medical Officer	Rajouri
18	Dr Avineet Kumar	Medical Officer	Poonch
19	Dr Prince Gupta	Medical Officer	Udhampur
20	Dr Ashwani Kumar	Medical Officer	Doda

By order of the Government of Jammu & Kashmir.

(Dr. Syed Abid Rasheed Shah) IAS'

Secretary to the Government, Health and Medical Education Department

Dated: 24 .02.2025

No. HD-Drgs/13/2025-02(7621181)

Copy to the:-

- 1. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, J&K.
- 2. Drug Controller General of India, FDA Bhawan , Kotla Road , New Delhi.
- 3. Principal Govt. Medical College, (All)
- 4. District Development Commissioner (All)
- 5. Director Information, J&K, Jammu for publication of notification in leading newspapers of Jammu/Kashmir.
- 6. Director Archives, Archeology and Museums J&K.
- 7. State Drugs Controller, Drugs and Food Control Organization, J&K.
- 8. Director, Health Services Jammu / Kashmir.
- 9. Director, AYUSH, J&K.
- 10. General Manager, Government Press for publication in the Government Gazette.
- 11. All concerned.
- 12. Private Secretary to Chief Secretary, Union Territory of J&K, Civil Secretariat, J&K.
- 13. Private Secretary to Secretary to the Govt. Health & Medical Education Department, Civil Secretariat , J&K.
- 14. Stock File.
- 15. I/c Website, Health and Medical Education Department. J&K.

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